

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

38.

IA 1015/2022 IN
C.P. (IB)/1078(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 20.09.2022

NAME OF THE PARTIES:

Srei Equipment Finance Limited

Vs

M/S. Muktar Minerals Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Ashish Pyasi, Ld. Counsel for the Applicant present. Mr. Deep Dighe i/b Mr. Amit Tungare, Ld. Counsel for the Respondent present.
2. List this matter for hearing on 01.12.2022.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)